

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/01034/2016

DATED THIS THE 01ST DAY OF MARCH, 2018

HON'BLE DR K. B SURESH....MEMBER (J)

K. Manogaran
Stenographer Gr.I (Retd),
Aged about 60 years,
H 65, 2nd Cross Left,
Magadi Road,
Bangalore 560 023

...Applicant

(By Advocate Shri.N. Obalappa)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. The Chief Executive Officer,
Prasar Bharati, II Floor,
PTI Building, Parliament Street,
New Delhi – 110 001.

3. The Director General,
All India Radio, Akashvani Bhavan,
Parliament Street, New Delhi – 110 001.

4. The Director General
Doordarshan, Doordarshan Bhavan,
Copernicus Marg,
New Delhi – 110 001.

5. The Additional Director General (E) South Zone,

All India Radio & TV
Swami Sivananda Salai,
Chennai – 600005.

6. The Dy. Director General (E)
All India Radio, Raj Bhavan Road,
Bangalore – 560 001.

7. The Pay & Accounts Officer,
All India Radio, Kamarajar Salai,
Mylapur Chennai – 600004

... Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Apparently the learned counsel for the applicant produces before us
PAO/AIR/CHN/PEN/2017-18/1525 dated 09.01.2018 which we quote in full:

“PAO/AIR/CHN/PEN/2017-18/1525

Seventh Pay Commission

**PAO (All India Radio), Madras
INFORMTAION AND PROADCASTING
XXX
CHENNAI-600004**

Diary No. W028554180100003

Dated : 09/01/2018

To,

*The Pay & Accounts Officer,
Central Pension Accounting Office,
Min. of Finance, Govt of India,
Trikoot II complex, Bhikaji Cama Place,
R.K. Puram, New Delhi – 110 066.*

Subject: *Revision of Pension of Shri/Ms Shri K. MANOGARAN, Date of Birth 04/08/1956 holder of PPO No. 285541600825.*

Sir/Madam,

I request you to make arrangement for carrying out the modifications in both the halves of the said PPO as detailed below consequent upon the recommendations of the 7th Pay Commission Commission.

(a) Pay structure i.e. Pay in Pay Matrix Rs.62200 (Level-8 Index No-10)

(b) *Pre-revised Pay Band and Grade Pay (6th CPC): Pay Band: 9300-34800*

Grade Pay: 4800

(c) *Pay Last Drawn (6th CPC): Rs. 23500.00*

(d) *Pay Last Drawn (7th CPC): Rs. 62200.00*

2. (a) *Revised Basic Pension 31,100.00 (RUPEES THIRTY ONE THOUSAND ONE HUNDRED ONLY)*
with effect from 01/09/2016

(b) *Revised Pension Commuted 12,440.00 (RUPEES TWELVE THOUSAND FOUR HUNDRED FORTY ONLY)*

(c) *Revised Reduced Pension after Commutation 18,660.00 (RUPEES EIGHTEEN THOUSAND SIX HUNDRED SIXTY ONLY) effective from the date of payment of difference of Commuted Value.*

3 Commutation Details

(a) *Commuted Value of Pension Already Paid: Rs.462142.00*

(b) *Revised Commuted Value of Pension: Rs.1223201.00*

(c) (b) *Differential commuted value pension payable by the bank Rs.761059.00 (RUPEES SEVEN LAKH SIXTY ONE THOUSAND FIFTY NINE ONLY)*

4. (a) *Total amount of revised Death/Retirement Gratuity Rs. 1015104.00 (RUPEES TEN LAKH FIFTEEN THOUSAND AND ONE HUNDRED FOUR ONLY)*

(b) *Amount already paid Rs.846000.00*

(c) *Additional amount of Death/Retirement Gratuity payable by the bank due to revision : Rs. 169104.00 (RUPEES ONE LAKH SIXTY NINE THOUSAND ONE HUNDRED FOUR ONLY)*

*5. Revised Family Pension Details

(i) *Name of the Family Pensioner & Relationship SHRI R SAVITHRI WIFE*

(ii) *Date of Birth 23/08/1963*

(iii) *Death in Service/Otherwise*

(iv) *Rate of family pension*

a. *At enhanced rate 31,100.00 Upto 03/08/2023*

b. *At normal rate 18,660.00 W.e.f. 04/08/2023*

6. *Additional Pension/Family Pension (80 years and above) as applicable from time to time plus (Dearness Relief as applicable from time to time)*

7. *Medical Allowance (No Dearness Relief is admissible) Rs. NIL*

8. *Details of Disbursing Bank.*

| | | |
|------|----------------------------------|----------------------------|
| i. | <i>Name of Bank</i> | STATE BANK OF INDIA |
| ii. | <i>Name of the Paying Branch</i> | JALAHALLI (0000963) |
| iii. | <i>Account No</i> | 10838618590 |
| iv. | <i>City</i> | BANGALORE |
| v. | <i>State</i> | KARNATAKA |

Yours faithfully,

Authorised Signatory with Stamp & Special Seal

Copy to :

1. *Sh/Smt. Shri. K. MANOGARAN*
H-65, 2ND CROSS LEFT, MAGADI ROAD, BANGALORE.,
BANGALORE, KARNATAKA, 560023
2. *ALL INDIA RADIO, BANGALORE*
AIR RAJBHAVAN ROAD

Authorised Signatory with Stamp & Special Seal"

He would say that, through this, relief has been granted to him and he has no further grievance in the matter.

2. Shri M.V. Rao, learned counsel for the respondents, is not aware of the situation. However since the applicant do not want the matter to be proceeded with, the OA is disposed of as withdrawn. No order as to costs.

(DR K B SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the Applicant in OA No.170/01034/2016

Annexure A1 : Copy of Order No. 21/KM/84-S dated 06.08.1984 appointing the applicant.

Annexure A2 : Copy of corresponding pay scales of 4th, 5th and 6th Pay Commission.

Annexure A3 : Copy of Office Memorandum No. 35034/1/97-Estt(D) dated 09.08.1999

Annexure A4 : Copy of letter No. CESZ/1/1/Steno/2008/5/4910 dated 17.11.2008

Annexure A5 : Copy of letter No. BIC/A1(7)/2010-11/34 dated 17.09.2010

Annexure A6 : Copy of letter No. CESZ/21(KM)/2010/3565 dated 29.09.2010

Annexure A7: Copy of Statement of fixation of pay on promotion/upgradation of the applicant

Annexure A8 : Copy of letter No. Ban.10(2)/2016-S dated 23.02.2016

Annexure A9 : Copy of letter No. 2/2/2015/5-VI/141 dated 10.03.2016

Annexure A10 : Copy of representation of the applicant dated 26.07.2016

Annexure A11 : Copy of Memorandum No. Ban.7 (4)/2016-17/AC dated 05.08.2016

Annexure A12 : Copy of Pay & Accounts Office dated 05.08.2016 calculating the Gratuity of the applicant.

Annexure A13 : Copy of letter No. Ban.13(2)/2016-S dated 09.08.2016

Annexure A14 : Copy of statement of Pay Fixation of the applicant under CCS (Revised Pay) Rules, 2016

Annexure A15 : Copy of letter No. Ban.13(2)/2016-S dated 01.09.2016

Annexure A16 : Copy of Central Pension Accounting Office letter dated 16.09.2016

Annexure A17 : Copy of letter No. Ban.13(2)/2016-S dated 13.10.2016

Annexure A18 : Copy of representation of the applicant dated 07.11.2016

Annexure A19 : Copy of Pay and Accounts Office letter No. PAO/AIR/CHENNAI/PEN/2016-17/1160 dated 24.11.2016

Annexure A20 : Copy of letter No. Ban.17(3)/2016-17/AC 3823 dated 08.12.2016

Annexures with Reply Statement

Annexure R1: Copy of Statement of fixation of pay of the applicant under CCS (Revised Pay) Rules, 2008

Annexure R2: Copy of Office Memorandum FTS No. 154226/2015/E-III(A) dated 28.07.2015

Annexure R3: Copy of letter F.No. A-26022/02/2012-S.II dated 05.01.2016

Annexure R4: Copy of letter No. Ban.10(2)/2016-S dated 23.02.2016

Annexure R5: Copy of Statement of fixation of pay on promotion/upgradation

Annexure R6: Copy of Office Memorandum F.No. 18/26/2011-Estt (Pay-I) dated 06.02.2014

Annexure R7: Copy of undertaking of the applicant regarding refund of excess payment to the Government.

Annexure R8: Copy of judgment of Hon'ble Supreme Court in Civil Appeal No. 3500 of 2006 in High Court of Punjab & Haryana & Ors Vs. Jagdev Singh dated 29.07.2016

Annexure R9: Copy of judgment of Central Administrative Tribunal, Bangalore Bench in OA No. 813/2016 dated 16.06.2017

Annexures with Rejoinder

Annexure A21 : Copy of DoPT clarifications dated 09.09.2010

Annexure A22 : Copy of letter No.C-18013/15/2015-S.II/1092 dated 18.07.2017

Annexures with Additional Reply Statement

Annexure R1: Copy of Statement of fixation of pay of the applicant under CCS (Revised Pay) Rules, 2008

Annexure R4: Copy of letter No. Ban.10(2)/2016-S dated 23.02.2016

Annexure R7: Copy of undertaking of the applicant regarding refund of excess payment to the Government.

Annexure R8: Copy of judgment of Hon'ble Supreme Court in Civil Appeal No. 3500 of 2006 in High Court of Punjab & Haryana & Ors Vs. Jagdev Singh dated 29.07.2016

* * * * *